

Statement II*Details of Plans, Projects and Estimates*

- (i) Project estimates for Vapi, Navsair, Bharuch and Anleshwar sanctioned.
- (ii) Project estimates for Bulsar and Bilimora are under process of sanction.
- (iii) Commissioning of 10,000 lines at Surat Textiles Market by the end of 1986.
- (iv) Commissioning of 7,000 lines at Alkapuri Baroda during 1986-87.
- (v) Expansion of Alkapur Baroda by 8000 lines during 1986-87.

Losses incurred by Engineering Projects (India) Ltd.

283. SHRI ANADI CHARAN DAS : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Engineering Projects (India) Ltd. is running in loss;

(b) if so, the quantum of loss and the reasons for the same; and

(c) the details of the projects undertaken abroad by the Engineering Projects (India) Ltd. ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DUTT TIWARI) : (a) and (b). Yes, Sir. The total estimated loss of Engineering Projects (India) Ltd. as on 31-3-1985 was Rs. 108.36 crores.

The Company has incurred losses mainly on their two overseas projects *i.e.* A1-Firdous Housing Project, Kuwait and Council of Ministers Building Project, Iraq. The main reasons the losses are heavy escalation in prices during implementation of the projects;

rigid attitude of the clients in the matter of acceptance of works, settlement of claims and release of outstanding heavy interest burden and guaranteeing charges; on set of conflict between Iran and Iraq; and declining order book position due to severe competition.

(c) As on date, EPT is executing the Council of Ministers Building Project at Baghdad, Iraq which is comprising of three parts *i.e.* Main project, Site work and Modifications works with a total value of Rs. 92 crores.

*[Translation]***Expenditure on Exploration of Oil in Gujarat and Rajasthan and Target Fixed**

284. SHRI VIRDHI CHANDER JAIN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the amount provided by Oil and Natural Gas Commission and Oil India Ltd. during Sixth Plan for carrying out survey, drilling, etc. to find oil and gas in Rajasthan and Gujarat;

(b) the amount actually spent and the details of achievement in this regard; and

(c) the targets fixed for exploration, survey and drilling to find gas and oil in the said States separately and the amount earmarked therefor in the Seventh Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) (a) and (b). The details of Sixth Plan expenditure on survey, drilling etc. in Gujarat and Rajasthan are as follows :

	Amount provided		Amount actually spent	
	(Rs/crores)		(Rs/crores)	
	ONGC	OIL	ONGC	OIL
(i) Gujarat	261.10	—	257.81	—
(ii) Rajasthan	23.85	50.00	31.73	12.41

(c) The details of the tentative exploration and development programme for the Seventh Plan are as follows :

	Rajasthan		Gujarat
	ONGC	OIL	(including Kutch and Saurashtra) ONGC
(i) Surveys	18 party years	10200 line kms.	73 party years
(ii) Exploratory drilling (000 mts.)	60.21	29	567.05
(iii) Development drilling (000 mts.)	—	—	824.94

The amount tentatively earmarked for these programmes are as follows :

	(Rs/crores)	
	ONGC	OIL
(i) Rajasthan	60.42	68.65
(ii) Gujarat	959.16	—

[English]

Shifting of Hazardous industries outside Bombay

285. SHRI V. TULSI RAM : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government of Maharashtra have decided to shift hazardous industries outside Bombay;

(b) if so, whether the Government of Maharashtra have approached the Central Government in this regard;

(c) if so, the details thereof and guidelines, if any, issued by the Central Government;

(d) the location where the industries are to be shifted; and

(e) the details of industries that are to be shifted to Maharashtra-Andhra Pradesh border and the extent to which such hazardous industries will be dangerous to the people of Andhra Pradesh ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (e). The information will be collected and laid on the Table of the House.

Role of Bureau of Public Enterprises

286. SHRI Y. S. MAHAJAN : Will the Minister of INDUSTRY be pleased to state :

(a) the new role of Bureau of Public Enterprises after it was made a Department of Public Enterprises and its control shifted from the Finance Ministry to the Industry Ministry; and